THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (f) Release of rehabilitation assistance under the Central Sector Scheme for Rehabilitation of Bonded Labourers, 2016 has been linked with conviction of the accused.

District Administration, during the pendency of trial, if arrived at a *prima facie* finding and proof of bondage, then the proposal for cash assistance shall not be stopped for want of details of conviction. However, final disbursement of cash assistance and non-cash assistance shall be made upon proof of bondage and other legal consequences as per judicial process.

In case where immediate assistance is necessary for care and protection of the rescued persons during pendency of trial, such assistance including footling, lodging, medical assistance, legal aid, provisions for victim's or witness' protection etc., shall be provided under any other law or scheme forthwith, notwithstanding the entitlements prescribed under the scheme.

District administration, if concludes that the alleged bonded labour, in fact, is not in a condition of bondage but required socio-economic assistance, may provide State assistance under any other scheme administered by them.

National Career Service Project

2512. SHRIMATI SASIKALA PUSHPA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of Employment Exchanges and other institutions using technology to provide a variety of employment related services like job postings, career counselling, vocational guidance, skill courses, apprenticeship under National Career Service Project;
- (b) the details of employment provided to youths across the country through this project, since its inception, State-wise;
- (c) whether Government has fixed any target to provide employment through this Project by 2020; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) The Ministry of Labour and Employment is implementing the National Career Service (NCS) Project as a Mission Mode Project for transformation of the National Employment Service to provide a variety of employment

related services like career counselling, vocational guidance, information on skill development courses, apprenticeship, internships etc. All the employment exchanges are being interlinked with NCS portal. The services under NCS are available online at www.ncs.gov.in and can be accessed directly, through Career Centres, Common Service Centres, mobile devices, cyber cafes etc.

Under the NCS Project 100 Model Career Centres (MCCs) are being established in Employment Exchanges and institutions of repute. At present, 3.7 crore job seekers and 14.8 lakhs employers are registered on NCS Portal and over 3 lakhs jobs have been posted on NCS Portal.

Government of India (DoPT) has also issued an office memorandum to all Government Departments for posting of Government vacancies on NCS Portal.

Industrial units governed by KVIC

†2513. SHRI PREM CHAND GUPTA:

SHRIMATI MISHA BHARTI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- the State-wise and location-wise details of the industrial units sponsored/ governed by Khadi and Village Industries Commission (KVIC) as on date;
- the number of units out of them, located in the backward areas of the country;
- the details of work executed by these units during each of the last three years; and
- the number of those co-operative and private units which have been provided assistance by the State Khadi and Village Industries Board during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) Khadi and Village Industries Commission (KVIC) is the National Nodal Agency for implementation of Prime Minister's Employment Generation Programme (PMEGP). PMEGP envisages setting up of micro-enterprises in the rural non-farm sector by helping traditional artisans and unemployed youth. PMEGP is being implemented from 2008-09. Since inception 391344 micro enterprises have been set up in the country. State-wise details are given in Statement-I (See below).

[†]Original notice of the question was received in Hindi.